

Title: Introduction of the Constitution (Amendment) Bill, 2001 (Insertion of new articles 22A and 22B)

15.40 ½ hrs.

DR. V. SAROJA (RASIPURAM): Sir, I beg to move for leave to introduce a Bill further to amend the Constitution of India.

MR. CHAIRMAN: The question is:

"That leave be granted to introduce a Bill further to amend the Constitution of India."

The motion was adopted.

DR. V. SAROJA : Sir, I introduce the Bill.

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